

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 11.03.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra,  
Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 483 of 2019	Sikander Singh Jamuwal (Dharamveer Singh - Withdrawn) Vs. Vinay Talwar & Ors.	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand-RP

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